

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-761/ND/2018

In the matter of :

Ms. Sony Pictures Networks (India) Pvt. Ltd

.. PETITIONER

Vs.

Ortel Communication Limited

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.2.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : -
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Ld. Bench Officer represents that this matter has been wrongly listed as it is seen that in the Order dated 11.2.2019, no specific date has been fixed. Let the same be strictly abided with.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit